

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 52/2022- R-Plan IA 103/2022 IA 796/2021 IA 1233/2020
IA 1673/2021 IA 33/2022 IA 2272/2021 MA 4020/2019
MA 4141/2019 IA 113/2022 IA 160/2022 IA 304/2022
MA 3237/2019 IA 769/2022 In C.P.(IB) 1765(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2022**

NAME OF THE PARTIES: - IA 52/2022 Shailesh Verma

V/s

Darwin Platform Infrastructure Limited

IA 103/2022 IA 796/2021

**IA 2272/2021 MA 4141/2019 Shailesh
Verma**

IA 1233/2020 Shailesh Verma

V/s

**Maharashtra State Electricity
Distribution Company Limited**

IA 1673/2021 Shailesh Verma

V/s

**Maharashtra State Electricity
Distribution Company Limited**

IA 33/2022 Shailesh Verma

V/s

Dhiren Kot

**MA 4020/2019 IA 3237/2019 Raj
Infrastructure Development (India)
Pvt. Ltd (Lavasa Corporation Ltd)**

**IA 113/2022 Maharashtra State
Electricity Distribution Company
Limited**

V/s

Shailesh Verma

**IA 160/2022 Sansar Property LLP
V/s
Lavasa Corporation Ltd.**

**IA 769/2022 Renu Kapoor And Ors
V/s
Shailesh Verma And Ors
IN THE MATTER OF
Raj Infrastructure Development (India)
Pvt Ltd.
V/s
Lavasa Corporation Ltd.**

APPEARANCES: -

FOR THE APPLICANT/RP : Counsel, Mr. Ashish Kamat

FOR THE CoC : Counsel Mr. Pulkit Sharma

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). List the matter on **02.05.2022**(high on board).

**Sd/-
SHYAM BABU GAUTAM
Member (Technical)**

JAGDISH

**Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)**